

**GOVERNMENT OF INDIA  
TOURISM AND CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1831  
ANSWERED ON:03.03.2003  
LEGISLATION FOR MAINTENANCE OF PILGRIM CENTRES  
SUDARSANA E.M. NATCHIAPPAN

**Will the Minister of TOURISM AND CULTURE be pleased to state:**

(a) whether the Government have directed the State Governments to enact a legislation to regulate maintenance of pilgrim centres; and

(b) if so, the details thereof along with States which have implemented the proposal?

**Answer**

MINISTER OF TOURISM & CULTURE (SHRI JAGMOHAN)

(a) & (b) : In order to improve the management and administration of the important places of worship in the pilgrim centres, the Ministry of Tourism and Culture has suggested to the State Govts. to consider enacting suitable legislations on the model of Jammu & Kashmir Shri Mata Vaishno Devi Shrine Act, 1988.

A letter has been written to the Chief Ministers of the States to take suitable action in this regard.